

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No.02

Dated Guwahati, the 7th January, 2014

In modification of Order no. 112 dated 15th December, 2011 of this Registry, Hon'ble the Chief Justice has been pleased to order that, henceforth, the Appeals which falls under Section 10-F of the Companies Act, 1956 will be preferred before a Single Bench (Company Judge) and the Appeals which falls under Section 483 of the Companies Act, 1956 will be preferred before the Division Bench.

By Order,

Sd/- R. Medhi
JOINT REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2013/ 63-77 IG dated 7th January, 2014
Copy for information to:

1. The Registrar (Vig. / Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Mrs./Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
13. The Superintendent (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____ Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.

R. Medhi
07-1-14
JOINT REGISTRAR (JUDICIAL)

R. Medhi